

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2108  
ANSWERED ON:10.03.2010  
UNIFORM FEE PATTERN  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has any proposal to introduce uniform fee pattern in all the self-financed colleges/education institutions in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has any mechanism to monitor the admission and fee structure in these institutions.
- (d) if so, the details thereof; and
- (e) the concrete steps taken or being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a) & (b): A Committee has been constituted by the All India Council for Technical Education (AICTE) under the Chairmanship of Justice Ranganath Mishra, former Chief justice of Supreme Court of India to consider fixing norms and guidelines for charging tuition and other fees. The Committee is in the process of finalizing its report.
- (c) to (e) : As per judgment dated 14.8.2003 of the Hon'ble Supreme Court in the case of "Islamic Academy of Education and another Versus State of Karnataka and Others" and endorsed by it in its subsequent judgment dated 12th August, 2005 in "P.A.Inamdar & Ors. Versus State of Maharashtra & Ors.", each State Government is required to set up two Committees, each headed by a retired High Court Judge, to regulate
- (i) admission to, and
  - (ii) fee chargeable by private professional colleges.